.il M. N. KAUL : According to . |g| procedure, j ou have called me and > lust be allowe L to speak now.

SHRI LOKA.JATH MISRA : That is not so. The House can decide. *(Interruptions)* As f.,r as the Labour Minister's statement i; concerned...

SHRI GULAM NABI UNTOO : My name was t lird there and it is still there.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDI A) : Tliat way there are a lot of names hi e.

SHRI GULAM NABI UNTOO : I am at a loss to understand why I alone was deleted frorri the list.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : No one has been deleted ; it is still there.

SOME HON MEMBERS : Let us adjourn now.

THE VICE-C CAIRMAN (SHRI RAM NIWAS MIRDI IA) : It seems the House is in a mood to adjourn.

SHRI M. N. KAUL : In that case you may give a direction that it might be noted that yoi, have called me.

THE VICE-C CAIRMAN (SHRI RAM NIWAS MIRIHA) : Yes, yes. And the suggestion I that the time allotted for this debate would not be exceeded. It would be co itinued on Monday after which the hon. Minister will reply and the Mover will dien reply.

There is one small item. Shri Bhag-wat Jha Azad was to make a statement at 6-30. In caf: he makes it now we can finish.

SHRI A. P. CHATTERJEE : Sir, that is a very s -rious matter because hundreds of workei s are involved. It won't take more than ten minutes.

STATEMENT BY MINISTER RE STRIKE IN "HE BIRLA COTTON, SPINNING AND WEAVING MILLS, DELHI

""HE MINIS M'.R OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

Sir according to the information fur. nished by the Delhi Administration, the workers of Birla Cotton Spinning and Weaving Mills, Delhi are on strike from the 26th October, 1969, on the issue of bonus for the year 1968-69. The management is reported to have offered 4% bonus in terms of the Payment of Bonus Act, 1965. The workers are, however, demanding higher bonus. The matter falls in the State sphere. The Delhi Administration invited the representatives of the management and the workers to bring about an amicable settlement. These discussions, however, did not succeed. A suggestion was made for reference of the dipspute to arbitration. This was not acceptable to the workers. In the circumstances the Delhi Administration have referred the dispute to the Additional Industrial Tribunal on the 8th November, 1969 for adjudication. They have simultaneously issued an order prohibiting the strike. The strike, however, continues. The textile workers in other mills expressed their sympathy with the striking workers of the Birla Cotton Spinning and Weaving Mills by going on a day's token strike on the 20th November, 1969

The dispute has already been referred to adjudication; even so, ft is open to the parties to come to an agreement after further mutual discussions. The good offices of the Delhi Administration and the Labour Ministry would continue to be available for the purpose. Government expect that the parties would resume negotiations with a view to early settlement of the dispute in the interests alike of good industrial relations and uninterrupted production.

SHRI A. P. CHATTERJEE (West Beneal) : Sir, one question only.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : No; there is another behind you.

SHRI A. P. CHATTERJEE : Just only one question.

THE VICE-CHAIRMAN (SHRI RAM NIWAS MIRDHA) : I do not think because if one is allowed there will be a lot of others who would also want to ask.

SHRI A. P. CHATTERJEE : I am merely suggesting to the Minister, I am merely requesting the Minister to come on Monday and tell us that as far as adjudication is concerned the terms of the

[Shri A. P. Chatterjee]

adjudication will also include the question as to whether it is a lock-out or a strike because the workers are insisting that it is a lock-out while the management says it is a strike. So let it also be referred to adjudication, and... THE VICE-CHAIRMAN (SHRI NIWAS MIRDHA) : The House st. adjourned till n-oo A.M. tomorrow.

The House then adjourneo' four minutes past six of the cf till eleven of the clock Friday, the 28th November, ig(

GIPN—SI—47 R.S./69—23-6-70—570.'